

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

DAILY CAUSE LIST DATED 14.09.2018 (Friday)

Court of Chairperson

10:30 AM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson and Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial).

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 535 of 2018	Radius Infratel Pvt. Ltd. Vs. Union Bank of India	Karunesh Tandon	
2.	Comp. App. (AT) (Ins) No. 536 of 2018	Promoters of Bheema Cements Ltd. & Ors. Vs. JM Financial Asset Reconstruction Company Ltd.	Durga Prasad	
3.	Comp. App. (AT) (Ins) No. 540 of 2018	Madhu Vs. M.M. Cargo Container Line Pvt. Ltd. & Anr.	Sunil Sharma	
4.	Comp. App. (AT) (Ins) No. 541 of 2018	Deepak Sharma Vs. Edelweiss Asset Reconstruction Company Ltd. & Anr.	Rajeev Narayan	
5.	Comp. App. (AT) (Ins) No. 542 of 2018	Mahipal Sharan Gupta, IRP for Clutch Auto Ltd. Vs. Sandeep Kumar Gupta, Liquidator for Clutch Auto Ltd.	Karan Gandhi	
6.	Comp. App. (AT) No. 316 of 2018	Chandrasena Vishwas Patil Vs. Shah & Jain Construction Pvt. Ltd. & Anr.	Subir Kumar	

For Admission (After Notice)

7.	Comp. App. (AT) No. 266 of 2018	Kuldeep Kumar Dangi Vs. Union of India With	Nakul Mohta	Payal Chandra (R-SFIO)
8.	Comp. App. (AT) No. 267 & 278 to 308 of 2018	Adarsh Buildestate Ltd & Ors Vs. Union of India	Mahesh Agarwal	Payal Chandra (R-SFIO)
9.	Comp. App. (AT) (Ins) No. 141 of 2018	Industrial Services Vs. Burn Standard Company Ltd. & Anr. With	Anwasha Saha	PalzerMoktan
10.	Comp. App. (AT) (Ins) No. 142 of 2018	Industrial Services Vs. Burn Standard Company Ltd. & Anr. With	Anwasha Saha	PalzerMoktan
11.	Comp. App. (AT) (Ins) No. 179 of 2018	Burn Standard Ex-Officers Welfare Association Vs.	Santanu Ghosh	Kunal Singh (R2)

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		Burn Standard Company Ltd. & Anr. With		
12.	Comp. App. (AT) (Ins) No. 208 of 2018	Burn Standard Ex-Employee Welfare Association Vs. Burn Standard Company Ltd.	M. Qayam-Ud-Din	Kunal Singh (R2)

After the above

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson and Hon'ble Mr. Balvinder Singh, the Member (Technical).

For Hearing (Part Heard)

1.	Comp. App. (AT) No. 168 of 2017	Vijaya Hospitality & Resorts & Ors. Vs. Sibi C. K. & Ors.	Rajendra Singhvi	Gopinath Menon
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Note: Court will not sit after 1: 00 PM.

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M. Qayam-Ud-Din
12/9/18

[Signature]
13/9/18

By Order

Joint Registrar

[Signature]
13.9.18